GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

RAJYA SABHA UNSTARRED QUESTION NO. 1035

ANSWERED ON TUESDAY, JULY 29, 2025/7 SRAVANA, 1947 (SAKA)

CSR SPENDING BY FINANCIAL INSTITUTIONS

1035# DR. BHIM SINGH:

Will the Minister of Finance be pleased to state:

- (a) the annual statement of net profit earned by banks, insurance companies and financial institutions operating in the State of Bihar in the last three years and total amount spent in the State under CSR fund;
- (b) the total expenditure by these institutions under CSR fund in Bihar, district- wise; and
- (c) the total expenditure made by the above- mentioned banks, insurance companies and financial institutions under CSR fund in other States of the country in the last three years along with annual status?

ANSWER

THE MINISTER OF STATE FOR FINANCE (SHRI PANKAJ CHAUDHARY)

(a) to (c): Corporate Social Responsibility (CSR) is defined in Section 135 of the Companies Act, 2013, and is applicable over companies registered under the said act. Banks, Insurance Companies and other financial institutions, including, inter alia, Public Sector Banks (PSBs), Life Insurance Corporation of India (LIC), Regional Rural Banks (RRBs) and Select All India Financial Institutions (AIFIs), formed under special statutes of Parliament and not having applicability of CSR in the concerned statutes, are not obligated to undertake CSR as per the Companies Act, 2013. However, PSBs undertake CSR related activities as per Reserve Bank of India's guidelines and bank Board approved policy in this regard.

Since, the PSBs and Public Sector Insurance Companies (PSICs) are operating on PAN India basis, the CSR spending approved by respective boards of PSBs and PSICs, include expenditure on various activities that are not attributable to specific locations and are spread across the country with multiple organisations supporting pan-India projects, such as Swachh Bharat Kosh, National Sports Development Fund, Clean Ganga Fund, PM's National Relief Fund, etc. and therefore, the full CSR expenditure State- / Union Territory-/ district-wise cannot be apportioned.

Reserve Bank of India has informed that it does not maintain the details of CSR fund spent by banks and financial institutions.

Aggregate annual net profit earned by scheduled commercial banks (SCBs) excluding RRBs, insurance companies and select financial institutions, operating on PAN India basis, including the

ones operating in the state of Bihar, for FY 2022-23, FY 2023-24 and FY 2024-25 (provisional), is Rs. 3.16 lakh crore, Rs. 4.25 lakh crore and Rs. 4.93 lakh crore, respectively.

The amount spent under CSR in India including in the State of Bihar by PSBs was Rs. 403.95 Crore in FY 2022-23, Rs. 560.56 Crore in FY 2023-24 and Rs. 839.69 Crore in FY 2024-25. Further, amount spent under CSR in India including in the State of Bihar by Insurance Companies (Life and non-Life) was Rs. 285.80 Crore in FY2022-23, Rs. 313.01 Crore in FY 2023-24 and Rs. 311.11 Crore in FY 2024-25.
